

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5374
ANSWERED ON:09.05.2012
GUIDELINES FOR SETTING UP OF SCHOOLS COLLEGES
Pandey Shri Ravindra Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the guidelines issued regarding setting up of primary/higher secondary/senior secondary schools and colleges in the country; and

(b) the number of such schools and colleges which do not have their own buildings and are being run from rented premises, State-wise including Jharkhand?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D.PURANDESWARI)

(a) The Right of Children to Free and Compulsory Education Act (RTE) 2009 provides children access to elementary schools within the defined area or limits of neighbourhood as notified by the State Governments in the Rules pursuant to the RTE Act. The neighbourhood norms provided by the Central RTE Rules are applicable to Union Territories without legislature for opening of new schools.

The framework of RMSA emphasizes the need of a secondary school within 5 k.m. of every habitation.

The Colleges are established by State Government/ Trust/ Registered Societies and Private Management etc. Affiliation to the colleges is granted by the concerned University. Once the college is established it may approach University Grants Commission (UGC) for its inclusion under Section 2(f) & 12(B) of the UGC Act, 1956.

(b) As per District Information System for Education (DISE) data 2010-11, State wise details of schools in rented buildings and schools without building is annexed.